

O.A.144 of 1990..

Serial No. of Order	Date of Order	Order with Signature
6	19.6.90	<p>Judgment prepared by Member (Admn.) is pronounced in open court vide separate sheets attached to the records of O.A.140 of 1990. This application stands dismissed with no order as to costs.</p> <p><i>M</i> ✓ Member (Judicial)</p>